

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 5/2004
RT CP (CAA) No.182/Chd/HP/2017**

In the matter of :

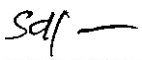
M/s. Jeru Manekshaw Contractor & Anr. .Petitioners

Versus

M/s Morepan Laboratories Ltd. ... Respondent.

Present: None

Case received by transfer from the Hon'ble High Court of Himachal Pradesh in terms of Rule 3 of the Companies (Transfer of Pending Proceedings) Rules, 2016. The matter be fixed for hearing on 24.08.2017. Notice be issued to the counsel for the parties as recorded in the latest order passed by Hon'ble High Court of Himachal Pradesh for the date fixed.



(Justice R.P. Nagrath)
Member (Judicial)

 June 30, 2017
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